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Bio-Technology Projects

6703. SHRI SANTOSH KUMAR GANG-WAR: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Department of Bio-technology has sanctioned a number of Biotechnology Project in various Institute under the ICAR:
 - (b) if so, the details thereof;
- (c) whether several projects sanctioned for Indian Veterinary Research Institute (IVRI) have been closed:
 - (d) if so, the reasons therefor; and
- (e) the action taken against the persons responsible for closure?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRIK. C. LENKA): (a) Yes, Sir.

- (b) Twelve ad-hoc Biotechnology Projects amounting to Rs. 327.1 lakhs were sanctioned by the Deptt. of Biotechnology for implementation at the ICAR Institute.
 - (c) No, Sir.
 - (d) and (e). Does not arise.

Stamp Duty Exemption

6704. SHRI CHINMAYANAND SWAMI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government have been given powers under the Delhi Cooperative Societies Act, 1972 to exempt from stamp duty in respect of any instrument executed by or on behalf of a Cooperative Society or a members;

pose to issue the notification?

(c) if not, whether the Government pro-

THE MINISTER OF STATE THE MINISTRY OF AGRICULTURE (SHRIMULLAP-PALLY RAMACHANDRAN): (a) Yes, Sir.

(b) and (c). No notification have been issued under the Delhi Cooperative Societies Act, 1972.

However, a notification on the subject under the Indian Stamp Act, 1899, was issued by the Government of India, Ministry of Finance (Department of Revenue) in November, 1960 and the same notification was renotified under the Cooperative Law in December, 1960, exempting cooperatives societies in Delhi from the payment of Stamp Duty.

Allocation to ICAR

6705. SHRI GOPI NATH GAJAPATHI: Will the Minister of AGRICULTURE be pleased to state:

- (a) the allocation proposed to be made to ICAR during Eighty Five Year Plan;
- (b) the amount of allocation made to ICAR in Seventh Five Year Plan; and
- (c) the percentage increase and the various new programmes proposed to be taken up by Indian Council of Agricultural Research during Eighth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRIK. C. LENKA): (a) Sir, the size and contents of the Eighth Five Year Plan have not been decided.

(b) Rs. 452 Crores.